

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 17654-JK (LD) of 2024

DATED: - 21 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 21.10.2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.17654 -JK (LD) of 2024 dated 21.10.2024

S No.	Title of the case	OIC
1	Tosamadian Bachao Front V/s Union Of India and others in WP (C) PIL No. 21/2020	Ms. Sanam Mansoor, Under Secretary to Government Home Department
2	Mohammad Idrees UI Islam V/s State of J&K & others (Now U.T) in OWP No. 180/2016	Mr. Mohammad Shafi Khan, Dy. S.P (M), ADO RPHQ CKR Srinagar Cell No. 7006987662
3	Verinder Singh Chib Versus U.T of J&K & others in O.A No.1319/2023	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
4	FIR No. 225/2020 U/S 302 IPC of PS R.S. Pura, Jammu titled Mohinder Kumar V/s U.T of J&K.	Sh. Nikhil Gogna, SDPO R.S. Pura
5	FIR No. 34/2014 P/S Maisuma offence U/S 509 RPC. of titled State of J&K v/s Shafiqur Rehman	Sh. Hari Prashad IPS SDPO Kothibagh
6	OWP No 1302/2015, IA No 02/2015 & 01/2018 titled "Kala Ram & Ors Vs State of J&K & Ors"	Shri Bhishm Dubey DySP Hqrs Samba
7	Civil Suit No. 106/2024 titled Mahinder Kumar Mantoo Vs Union of India	Shri Sarfaraz basher SDPO Sopore JKPS 125839
8	WPC No. 1833/2024 CM 4957/2024 titled Farooq Ahmad Dar Vs UT of J&K and Ors	Shri Hamid Ali Banday JKPS 125761 SDPO Handwara

